

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
GVK TRANSPORTATION PRIVATE LIMITED INCORPORATED AS HOLDING
COMPANY FOR TRANSPORTATION VERTICAL FOR GVK GROUP**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	GVK Transportation Private Limited CIN: U63030TG2009PTC064808
2	Address of the registered office	Plot No 54, Second Floor, Sri Amba Tara Residency, Viman Nagar Colony, Beside Mamatha High School, Sardar Patel Road, Secunderabad, Hyderabad, Telangana, India, 500003
3	URL of website	https://www.gvk.com/index.aspx GVK Transport CIRP
4	Details of place where majority of fixed assets are located	The fixed assets of the corporate debtor in the form of office equipment are located at Hyderabad.
5	Installed capacity of main products/ services	-
6	Quantity and value of main products/ services sold in last financial year	The corporate debtor did not have any operations in the previous financial year
7	Number of employees/ workmen	There are no employees or workmen on the payroll of the corporate debtor as on CIRP Date
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to irp.gvk@aegisipe.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to irp.gvk@aegisipe.com
10	Last date for receipt of expression of interest	15 November 2024
11	Date of issue of provisional list of prospective resolution applicants	25 November 2024
12	Last date for submission of objections to provisional list	30 November 2024
13	Date of issue of final list of prospective resolution applicants	05 December 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10 December 2024
15	Last date for submission of resolution plans	09 January 2025
16	Process email id to submit Expression of Interest	irp.gvk@aegisipe.com


Harish Kant Kaushik

Resolution Professional of GVK Transportation Private Limited
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Authorization for Assignment valid till 29th November 2024
IBBI Reg. No. IBBI/IPA-001/IP-P01469/2018-2019/12340

Date: 31-10-2024

Place: Mumbai

